

CP NO. 21(ND)/2010
RT No.48/2016

Subhash Chander Gupta & Anr.

...Petitioner

Versus.

M/s Sabina Woolen Mills Pvt. Ltd. & Ors.

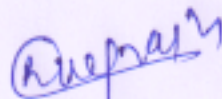
...Respondents

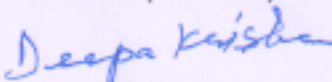
Present: None for petitioners.
Ms. Purni Marwaha with Mr. APS Sandhu,
Advocates for respondents.
Mr. Ravi Sawhney, Deputy General Manager,
for respondent No.1.

Ms. Purni Marwaha, Advocate and Mr. Ravi Sawhney, representative for respondent No.1 have stated that the Registered Office of R-1 is located in Mumbai and the Mumbai Bench of NCLT will have the territorial jurisdiction to entertain and dispose of the instant petition. It is further submitted that there are two other cases of the same Group of Companies i.e. M/s Tara Inds. Ltd. And M/s Cameo Fabrics Pvt. Ltd. and these cases are to be taken up together.

In view of the aforesaid, learned counsel for the respondents submits that she would move an appropriate application shortly before the Hon'ble President of the NCLT, New Delhi with a prayer for transfer of this petition to the appropriate Tribunal.

Post the matter for 29.09.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 07, 2016

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